

13

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

T.P. Nos. 34-A/2016 & 34-B/2016 with  
T.P. No 34/111A/NCLT/AHM/2016(New)  
C.A. Nos. 284/2014 & 137/2015 with  
C.P. No. 13/111A/CLB/MB/2013(Old)

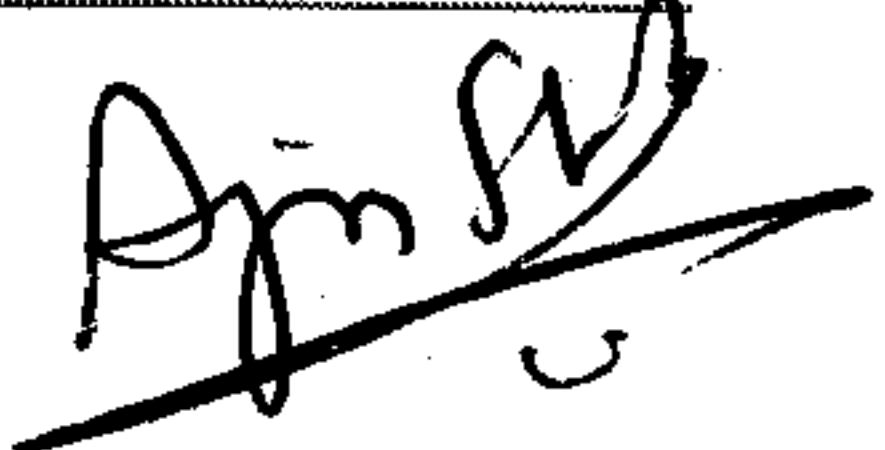

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

Name of the Company: Shobhna P. Mahajan  
V/s.  
Micro Inks Ltd.

Section of the Companies Act: Section 111A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth	Adv. & Solicitor	Respondent	
2.	P. Y. MAHAJAN	PETITIONER No. 2	FOR SELF FOR PETITIONER No. 1.	

**ORDER**

Petitioners no. 1 and 2 Mr. P Y Mahajan present. Learned Advocate Mr. Arjun Sheth present for Respondents.

Written arguments filed by Respondents.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 27th day of July, 2017.